

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 26

**IVN.P 7/2023 in C.P. (IB)/1587(MB)2019**

CORAM:

SH. PRABHAT KUMAR  
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **IDBI Bank Ltd**  
**Vs.**  
**Pawar Electro Systems Pvt Ltd**

*Appearance (via video-conference):*

For the Financial Creditor : None present  
For EPFO : Adv Parul Pandya i/b Adv Suresh  
Kumar

Section 60(5) u/s 7 of Insolvency and Bankruptcy Code, 2016

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 02.05.2023, for further consideration and hearing.

**Sd/-**

**Sd/-**

PRABHAT KUMAR  
Member (Technical)

H. V. SUBBA RAO  
Member (Judicial)

10.03.2023  
*Vedant*